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28.2.2007

18.

MA 403/2007
CP 260/2006
OA 3334/2002

Present: Shri M.K.Bhardwaj, counsel for applicant.
Shri R.L.Dhawan, counsel for respondents.

Counsel for respondents seeks permission to withdraw the MA 403/2007. Leave is granted. MA is dismissed as withdrawn.

In respect of orders passed on 2.2.2007, it is submitted that V.K.Jain, Divisional Railway Manager, Bikaner Division, the contemner stands transferred to another Division so it is not possible for him to be present in Court on 1.3.2007. Counsel for respondents submits that application is being moved for clarification as to whether on dismissal of writ petition for default and on revival the stay already granted would continue or not.

List on 8.3.2007.


(V.K.Agnihotri)
Member (A)

sk


(M.Ramachandran)
Vice Chairman (J)

copy to all parties